

Facilities to Retired Railway Employees

1440. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Ministry extend L.T.C. facility to their employees after retirement also;

(b) if so, the details thereof; and

(c) whether the Ministry propose to extend same facility to the employees of other departments also after retirement?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) and (c) Do not arise.

Suburban Railway

1441. SHRI RAM NAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware of the demand made by the Suburban Railway Commuter's Association and the Members of Parliament through Railway Consultative Committee that the Suburban Railway development should be looked after by Railway Ministry and not by the Urban Development Ministry as per present distribution of work; and

(b) if so, the decision made by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Based upon the information available, no demand has been received by the Zonal Railways (Central and Western) from the Suburban Railway Commuter's Association/Suburban Railways Users Consultative Committee/Mumbai for transfer of the subject back to Ministry of Railways. However, during meeting of Railway Consultative Committee with the Hon'ble Minister of State for Railways some of the Hon'ble Members of Parliament have raised the issue regarding transfer of the subject back to the Ministry of Railways.

The change in the Government of India, Allocation of Business Rules, 1986 transferring the subject to the Union Ministry of Urban Affairs and Employment was effected on the recommendations of the Committee of Secretaries after prolonged discussions with the concerned Central Ministries and Planning Commission. At present there is no proposal for taking over the subject back from Ministry of Urban Affairs and Employment by the Ministry of Railways.

Railway Line to Sealdah-Canning Section

1442. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state

(a) whether some Members of Parliament from West Bengal have requested for laying of some small lines

on the Sealdah-Canning Section of the Eastern Railway especially from the tourism point of view; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The request has been noted for further consideration.

Shifting of DRM's Office

1443. PROF. JITENDRA NATH DAS : Will the Minister of RAILWAYS be pleased to state

(a) whether the Divisional Regional Manager's office is being shifted from Alipurduar to Assam; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise.

[Translation]

Recovery of Foreign Arms

1444. DR. SATYANARAYAN JATIA : Will the Minister of HOME AFFAIRS be pleased to state

(a) the details of category, quantity and places of recovery of illegal foreign arms recovered in Madhya Pradesh during the last three years and as on June, 1996;

(b) the places of origin of these illegal foreign arms; and

(c) the steps taken to check the inflow of illegal foreign arms?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DARI) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[English]

Stoppage at Tripunithura Station

1445. SHRI XAVIER ARAKAL : Will the Minister of RAILWAYS be pleased to state

(a) whether the Government have received any representation for providing stoppage of Express/mail trains at Tripunithura Railway Station; and

(b) if so, the action taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Examined but not found justified.